

DIVISION BENCH
COURT - II

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/282(KB)2021

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HONBLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	BANK OF BARODA VS RAJNANDAN SINGH
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Saurav Jain, Adv.

] For the Resolution Professional

ORDER

1. Learned Counsel for the Resolution Professional present.
2. List this matter on **3rd September, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**